
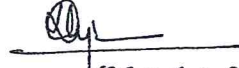


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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

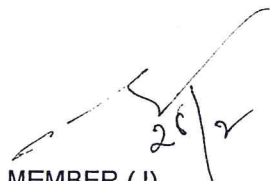
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

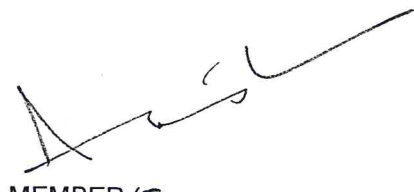
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP06/08	8/16	Hearing	397/ 398	M.Leela and 4 others Vs. M/s Chandra Spinning & Weaving Mills. (P) Ltd & 4 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM (Petitioner Respondent)	SIGNATURE
	R. H. Beval for Hella & Hella. for Respn	Respn	
	R. Dhayalan, For R. Vidhya Shankar Counsel for Petitioners	Petitioners	 09943334623

Counsel for Petitioners is present. Counsel for Respondents 1,3,6 and 7 is present. Heard the counsel in part. For continuation posted to 10.03.2017. Respondents' counsel undertakes to file written submission.


MEMBER (J)


MEMBER (T)